IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 313
(IB)-894(ND)2019
IA/3541/2020

IN THE MATTER OF:

Ram Niwas & Sons .... **Applicant/Petitioner**

Versus

M/s. Palm Developers Pvt. Ltd. .... **Respondent**

Under Section: 7 of IBC, 2016

Order Delivered on 25.09.2020

CORAM:
SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
For the IRP : Mr. Manoj Kr. Singh
For the Respondent : Mr. Atul Sharma, Ms. Arveena Sharma, Advs. In I.A. 1610/2020 For R-2 & R-3, Mr. Angadh Verma, Mr. Prashant Kumar, Adv. for R-1 Mr. Arun Katpalia, Adv. in I.A. 1610/2020 For R-2 & R-3

ORDER

Renotify this case on 09th October, 2020

—Sd—

(L. N. GUPTA)
MEMBER (T)

—Sd—

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)

Ashwani